

THE HIGH COURT OF ORISSA, CUTTACK
STORE AND PURCHASE SECTION

File No.-III-A-04/2011(PF-II) No. 8431 Dt. 23.05.2024

NOTICE

Pursuant to Court's Tender Notice No.-2322 Dtd. 08.02.2024 and Corrigendum Notice No.-2442 dtd. 09.02.2024, it is hereby notified that the bidder namely "**Global Associates, Samanata Sahi, New Colony, Buxi Bazar, Cuttack**" is declared to be successful L1 bidder with respect to supply of UV Model water purifiers and also the highest bidder for buy-back of the 17 nos. old AGCCP model water purifiers available in the New Building of the Court. And the bidder is selected as the agency to supply 17 nos. of UV Model water purifiers for use in the New Building of the High Court of Orissa on buy-back basis.

The Work Order for the said contract has been issued in favour of the selected agency.

N.B.- The High Court of Orissa reserves every right to recall, revoke or revise any notice, order or terms and conditions thereof at any stage in the interest of Justice and proper administration.

By order

[Signature]
23/5/2024

Registrar (Judl.)

High Court of Orissa, Cuttack.

Memo No. 8432(2) Dtd. 23.05.2024

Copy forwarded to-

1. The Superintendent, IT Cell for uploading the same in the OHC website.
2. Court's Notice Board for general information.

[Signature]
23/5/2024

Registrar (Judl.)

High Court of Orissa, Cuttack.